

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:6921  
ANSWERED ON:08.05.2015  
ELECTRIC WHEEL CHAIRS FOR CGHS BENEFICIARIES  
Raju Shri Gokaraju Ganga

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether Government has accorded/ proposes to accord approval to provide Electric Wheel Chair for CGHS beneficiaries;
- (b) if so, the details thereof indicating number of CGHS beneficiaries sought permission for Electric Wheel Chair during each of the last three years; and
- (c) the steps being taken/proposed to be taken by the Government to ensure availability of superior quality electric wheel chairs to the needy beneficiaries at affordable price?

**Answer**

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA)

- (a): As per the Ministry of Health & Family Welfare OM No. S-11011/25/2014/ CGHS(P) dated 08.07.2014, Electric wheel chair can be provided to the eligible CGHS beneficiary on recommendation of Government Specialist.
- (b): The permission for electric wheel chair was granted to one beneficiary each in CGHS Delhi and CGHS Kanpur during the last three years.
- (c): To ensure quality the above mentioned OM stipulates that the artificial appliances should be procured from any Government Undertaking/ Authorised Alimco dealers, N.G.Os approved by Ministry of Health & Family Welfare and private manufactures and should be certified by the prescribing Government Orthopaedic Surgeon/ Government Rehabilitation Specialists (PMR) to the effect that the appliances are as per Specification and working satisfactorily.